

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

17. I.A. 966/2020
M.A. 3565/2019
IN
C.P.(IB)-2673(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: Pacific Blue Cargo Pvt Ltd

V/s

National Plastic Industries Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the OC/Petitioner, Ms. Jayakar & Partners and counsel for the
Respondent, Mr. Nirav Shah are present through virtual hearing.

I.A. 966/2020 and M.A. 3565/2019

The above I.A 966/2020 and M.A. 3565/2019 stands disposed of as
infructuous on account of filing reply and Vakaltanama by the Respondent.

Counsel appearing for the Petitioner requested time for advancing argument.
List this matter on **08.07.2021**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)